

(b) whether the company has enquired into the causes for such big shortages; and

(c) what corrective steps have been taken by Government in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). Attention is invited to the reply given in the Lok Sabha to the same hon'ble Member's unstarred question No 331 on the 6th August, 1959.

(c) The Sundri management have now reported that efforts are being made to make the stacking of gypsum more regular so that the physical verification of stocks can be more accurate. As regards ammonium sulphate the defective belt weigher has been replaced.

Employment Exchanges

593. Shri Pahadia: Will the Minister of Labour and Employment be pleased to state:

(a) how many people got their names registered with the Employment Exchanges during the year 1958-59,

(b) how many were given employment,

(c) whether the number of persons who registered their names and got jobs during the last year was more than the year 1957-58; and

(d) if so, what is the difference between these two years?

The Deputy Minister of Labour (Shri Abid Ali): (a) 22,78,254

(b) 2,34,354

(c) Yes

(d) There is an increase of registrations and placements of 4,11,069 and 35,947 respectively.

Employment Exchanges

594. Shri Pahadia: Will the Minister of Labour and Employment be pleased to state:

(a) how many people belonging to Scheduled Castes and Scheduled

Tribes got their names registered with Employment Exchanges in 1958-59;

(b) how many of these were educated and how many uneducated;

(c) whether all the registered persons were given employment; and

(d) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) Scheduled Castes 2,72,663, Scheduled Tribes 72,900

(b) Exact figures are not available. It is, however, estimated that 12 per cent and 3 per cent of the registrants belonging to Scheduled Castes and Scheduled Tribes respectively were educated (matriculates and above)

(c) No

(d) The number of registrants far exceeded the number of vacancies notified to Employment Exchanges

Shifting of Central Government offices to Simla

595. Shri Hem Raj: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Un-starred Question No 245 on the 13th February, 1959 and state:

(a) the number of Central Government offices shifted to Simla from Delhi so far,

(b) the accommodation still available there for more offices,

(c) whether any representations have been made by public bodies of Simla to shift more offices there; and

(d) if so, the action taken thereon?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) No office of the Central Government has in the recent past been shifted to Simla. However, the office of the Narcotics Commissioner (Central Board of Revenue—Finance) and the Western Command (Defence) were shifted to Simla in 1952 and 1954 respectively.